

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**MISC APPLICATION IN DISPOSED OF CASES NO. 37 OF 2025**

**IN**

**ORIGINAL APPLICATION NO. 789 OF 2024**

**IN THE MATTER OF:**

**ISLAM & ORS.**

**.....APPLICANT**

**VERSUS**

**STATE OF U.P. & ORS.**

**.....RESPONDENT(s)**

**INDEX**

<b>S.No.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	<b>RESPONSE ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DT. 07.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL</b>	
	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPY OF LETTER DT. 22.04.2025 ANNEXED HEREWITH AS ANNEXURE A-1</b>	

3.	COPY OF THE INSPECTION REPORT DT. 03.05.2025 ANNEXED HEREWITH AS ANNEXURE A-2.	
4.	COPY OF THE LETTER DT. 05.05.2025 ANNEXED HEREWITH AS ANNEXURE A-3.	
5.	COPY OF THE LETTER DT. 09.05.2025 ANNEXED HEREWITH AS ANNEXURE A-4	

DATE: 15.05.2025

PLACE: NOIDA

THROUGH COUNSEL



BHANWAR PAL SINGH JADON

COUNSEL FOR UTTAR PRADESH POLLUTION CONTROL BOARD

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

Ph: 9639286572

47

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

MISC APPLICATION IN DISPOSED OF CASES NO. 37/2025

IN

ORIGINAL APPLICATION NO. 789/2024



IN THE MATTER OF:

ISLAM & Ors.

.....APPLICANT(S)

VERSUS

STATE OF UTTAR PRADESH.

.....RESPONDENT

RESPONSE ON BEHALF UTTAR PRADESH POLLUTION CONTROL  
POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER  
DATED 07.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN  
TRIBUNAL NEW DELHI

I, ..*Ankit Singh*..... aged about *38*. years S/o *Shri Ajit Singh*.....  
presently posted as *Regional officer*....., *Ghaziabad* do hereby  
solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.



14 MAY 2025

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
  
3. That in the present matter, the applicant has filed a letter petition, alleging that in the neighbourhood of the Applicant's house there is a Malik Marriage Home situated at Dari factory, Loni, Mohalla Toli, Loni Police Station, Ghaziabad. That the said marriage home is operating illegally and throwing the dirty water and the waste in Rana Talab Road which is causing pollution and emitting the foul smell. It is also alleged that in the marriage home DJ is played till late night and crackers are busted. There is also allegation of noise pollution by use of heavy generators and air pollution by burning the plastic waste material on the road.
  
4. That this Hon'ble Tribunal and vide order dated 02.05.2024 had disposed of the original application and constituted a Joint Committee. The relevant portion of the order has been reproduced herein for ready reference:  
  
*"4. In view thereof we constitute a Joint Committee comprising District Magistrate, Ghaziabad, Uttar Pradesh State Pollution Control Board and Municipal Corporation, Ghaziabad.*  
  
*5. District Magistrate, Ghaziabad shall be the Nodal Agency for coordination and compliance of this order.*  
  
*6. The above Committee shall visit the site, collect relevant information and if finds any violation of environmental laws, take appropriate*



14 MAY 2025

*remedial, punitive and punitive action in accordance with law against the violator(s) within a period of two months and submit a Compliance Report with Registrar General of this Tribunal who may place the matter before the Bench if any further order is required.*

5. That pursuant to the aforesaid direction of the Hon'ble Tribunal, inspection of said Marriage Home was carried out on dated 22.10.2024 and action taken report dt. 22.10.2024 was filed by District Magistrate, Ghaziabad before this Hon'ble Tribunal. That the said report states that the marriage home in question is not in operative condition and presently no events/ function is being carried out. That the said inspection report has already been filed before this Hon'ble Tribunal.

6. That, above captioned matter was last listed for hearing on 07.04.2025 before Hon'ble National Green Tribunal, wherein the Hon'ble Tribunal directed as under:-

*".....6 in view of the averments made in the original application and the report submitted, we consider it appropriate to seek response from (i) State of Uttar Pradesh through the District Magistrate, Ghaziabad, (ii) Uttar Pradesh Pollution Control Board UPPCB and (iii) M/s Navab Malik marriage Home through proprietor ShriJaved Malik at Dari factory MohallaToli Tehsil Loni, Ghaziabad who are impleaded as respondents no.*

1 to 3.....



14 MAY 2025

7. That, in compliance to the above mentioned order dated 07.04.2025 UPPCB, Ghaziabad has written a letter dt. 22.04.2025 to M/s Nawab Malik Marriage Home, Dari Factory, Mohalla Toli, Tehsil Loni, Ghaziabad. That vide the said letter it has been directed to the Project Proponent to provide information regarding bookings at the said Marriage Home, so that noise monitoring may be carried out.

Copy of the said letter is attached herewith as **ANNEXURE A-1**.

8. That the latest inspection of M/s Malik Marriage Home situated at Dari factory, Loni, Mohalla Toli, Loni Police Station, Ghaziabad was carried out on 03.05.2025 in presence of Shri Javed Malik Proprietor of Marriage Home. That during the said inspection no events/functions were being carried out by the Marriage Home and found to be closed completely. Further during inspection owner of Marriage Home informed that no bookings have made since 28.05.2024 and the Marriage Home is completely stopped.

A Copy of the inspection report dt. 03.05.2025 has been annexed herewith as **ANNEXURE A-2**.

9. That, in response to the aforementioned letter dt. 22.04.2025, the Project Proponent has written a letter dated 05.05.2025 along with notarized affidavit stating that no bookings have made since 28.05.2024 till 05.05.2025 and the Marriage Home is completely closed.



14 MAY 2025

Copy of the letter dt. 05.05.2025 is attached herewith as **ANNEXURE A-3.**

10. That in view of above UPPCB vide letter dated 09.05.2025 issued direction to owner of Marriage Home that no wedding procession should be conducted without obtaining necessary permissions from concerned authorities and also adhering the environmental regulations.

A Copy of the letter dt. 09.05.2025 has been annexed herewith as **ANNEXURE A-4.**

11. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal. The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.

12. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



  
**DEPONENT**

14 MAY 2025

VERIFICATION

Verified at Ghaziabad on this 14 day of May, 2025, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*[Handwritten Signature]*  
**DEPONENT**



*[Handwritten Signature]*  
**ATTESTED**

(Sandeep Sharma)  
Reg. No. 1136/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

**14 MAY 2025**



Inspection report of M/s Malik Marriage Home situated at Dari factory, Loni, Mohalla Toli, Loni Police Station, Ghaziabad in compliance to Hon'ble National Green Tribunal, New Delhi Order dated 07.04.2025 passed by Hon'ble Tribunal.

**1. Background:-**

Applicant had filed Letter petition, alleging that in the neighbourhood of the Applicants house there is a Malik Marriage Home situated at Dari factory, Loni, Mohalla Toli, Loni Police Station, Ghaziabad and the said marriage home is operating illegally and throwing the dirty water and the waste in Rana Talab Road which is causing pollution and emitting the foul smell. In view of above the averment the matter was listed on 02.05.2024 before Hon'ble Tribunal and vide order dated 02.05.2024 had disposed of the matter and directed the UPPCB to submit action taken report.

In pursuant to aforesaid direction of Hon'ble NGT, New Delhi inspection of Marriage Home was carried out on dated 25.07.2024 and action taken report was filed by UPPCB on 01.08.2024 stating that the marriage home in question is not in operative condition and presently no events/ function is being carried out.

There after a letter petition has been filed by the applicant alleging about running of a marriage palace by Ajaj S/o Munna illegally environmental norms and causing of noise and air pollution due to fireworks, operation of DJ in the night and dumping of solid and liquid emitting foul smell. Above captioned matter was Listed on 07.04.2025 before Hon'ble National Green Tribunal, New Delhi and vide order dated 07.04.2025 has directed following:-

".....6 in view of the averments made in the original application and the report submitted, we consider it appropriate to seek response from (i) State of Uttar Pradesh through the District Magistrate, Ghaziabad, (ii) Uttar Pradesh Pollution Control Board UPPCB and (iii) M/s Navab Malik marriage Home through proprietor Shri Javed Malik at Dari factory Mohalla Toli Tehsil Loni, Ghaziabad who are impleaded as respondents no. 1 to 3.....

## **2. Compliance/Action taken by UPPCB:-**

- In compliance to the above mentioned order dated 07.04.2025 UPPCB, Ghaziabad has issued a letter to M/s Nawab Malik Marriage Home, Dari Factory, Mohalla Toli, Tehsil Loni, Ghaziabad on 22.04.2025 for providing information regarding bookings at Marriage lawns/banquet hall, so that noise monitoring may be carried out. Copy of the said letter is attached herewith as **Annexure-I**.
- In reply to the above, a letter dated 05.05.2025 along with notarized affidavit was received in this office by hand on dated 05.05.2025 stating that no bookings have made since 28.05.2024 to till 05.05.2025 and the Marriage Home is completely stopped. Copy of the said letter is attached as **Annexure-II**.
- Subsequently, latest inspection of M/s Malik Marriage Home situated at Dari factory, Loni, Mohalla Toli, Loni Police Station, Ghaziabad was carried out on 03.05.2025 in presence of Shree Javed Malik Proprietor of Marriage Home. During the inspection no events / functions were being carried out by the Marriage Home and found to be closed completely.

Further during inspection owner of Marriage Home informed that no bookings have made since 28.05.2024 and the Marriage Home is completely stopped.

- In view of above UPPCB vide letter dated 09.05.2025 issued direction to owner of Marriage Home that no wedding procession should be conducted without obtaining necessary permissions from concerned authorities and also adhering the environmental regulations. Copy of said letter is attached here with as **Annexure-III**. Photograph taken during visit is as below:-



The above reply/ response is submitted for kind perusal and necessary action.

  
(D.D. Verma)  
L.A.

  
(N.K. Pandey)  
A.E.E.

57



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- [www.uppcb.com](http://www.uppcb.com), e-mail: [roghaziabad@uppcb.in](mailto:roghaziabad@uppcb.in)

संदर्भ संख्या : १५ / १०६७-२१९ / २०२५

दिनांक २२/०४/२०२५

सेवा में,

पंजीकृत

M/s Navab Malik Marriage Home  
Proprietor Shri Javed Malik  
Dari factory Mohalla Toli Tehsil Loni,  
Ghaziabad

**विषय:** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ७८९/२०२४ एम०ए० संख्या ३७/२०२५ इस्लाम बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ०७.०४.२०२५ के सम्बन्ध में।

महोदय,

उपरोक्त विषयक का संदर्भ ग्रहण करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ७८९/२०२४ एम०ए० संख्या ३७/२०२५ इस्लाम बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ०७.०४.२०२५ के मुख्य अंश निम्नवत:-

".....2. The applicant raised the grievances about running of a marriage palace by Ajaj S/o of Munna illegally in violation of environmental norms and causing of noise and air pollution due to fireworks, operation of DJ in the night and dumping of solid and liquid waste emitting foul smell....."

अतः उपरोक्त आदेश के अनुपालन में आपको निर्देशित किया जाता है कि वर्तमान से १५ दिवस की समयावधि में आपके मैरिज होम में आयोजित होने वाले समस्त समारोहों की दिनांक एवं कार्यक्रम के समय एवं प्रकार की सूचना इस कार्यालय को ई-मेल [roghaziabad@uppcb.in](mailto:roghaziabad@uppcb.in) पर प्रेषित करना सुनिश्चित करें, जिससे कि मा० अधिकरण के आदेश के अनुपालन में अनुश्रवण कराया जा सकें।

भवदीय

*(Handwritten Signature)*  
(अकित सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी(वृत्त-१), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुधरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-१२V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

*(Handwritten Signature)*  
क्षेत्रीय अधिकारी

58  
18/11/05/15/2024

5/5/25

NGT-219

सेवा में,

श्री प्रीति अधिष्ठात्री  
3090 प्रदुषण नियंत्रण  
बोर्ड गाजियाबाद

विषय:- आपका पत्रांक सं 95/NGT-219/2025 दिनांक 22/04/2025  
के संबन्ध में।

महोदय,

निवेदन यह है कि आपके पत्रांक सं 95/NGT-219  
2025 / दिनांक 22/04/2025 के संबन्ध में अर्थात्  
करना है कि मैं जवाब मलिक मेरिज हाँम 1 फरी  
फेब्री मौहल्ला टोला तहसील लौनी गाजियाबाद का  
संचालन दिनांक 28-05-2024 से पूर्णतः बन्द कर  
दिया है जिसके साथ ही शपथ में दिनांक 05-07-2025  
का शपथ पत्र संलग्न है

अतः यह भी जवाब करना है कि मेरिज हाँम का  
अविलम्ब में संचालन नहीं किया जायेगा। यदि  
भेद द्वारा अविलम्ब में यदि मेरिज हाँम का संचालन  
अप्रतिबन्धित दिनांक से अगुमति प्राप्त कर संचालन  
दिया जाये संचालन भी अर्थात् मानवीय - पापालन का  
प्रकार कर ही जायेगा।

रिह (N)

पत्रांक सं 7011617554  
पृष्ठ सं 05/5/2025

7011617554

अवलीप

awabuddin  
जवाब मलिक

INDIA NON JUDICIAL  
Government of Uttar Pradesh



IN-UP24797341051177X



e-Stamp

₹100

₹100 ₹100 ₹100 ₹100

Certificate No.  
 Certificate Issued Date  
 Account Reference  
 Unique Doc. Reference  
 Purchased by  
 Description of Document  
 Property Description  
 Consideration Price (Rs.)  
 First Party  
 Second Party  
 Stamp Duty Paid By  
 Stamp Duty Amount(Rs.)

IN-UP24797341051177X  
 05-May-2025 03:45 PM  
 NEWIMPACG (SV) up16057504/ LONI/ UP-GZB  
 SUBIN-UPUP1605750447017840009328X  
 NAVAB MALIK  
 Article: Affidavit  
 Not Applicable  
 NAVAB MALIK  
 Not Applicable  
 NAVAB MALIK  
 100  
 (One Hundred only)



सत्यमेव जयते  
5 MAY 2025

₹100



N-UP24797341051177X

*Airuddin*



Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it Invalid.
2. The onus of checking the legitimacy is on the users of the certificate.

शपथ -पत्र

समक्ष :- समबन्धित अधिकारी महोदय ,

शपथ पत्र और से- नवाब मलिक मैरिज हॉम प्रो० नवाब मलिक पुत्र हाजी हफीजुददीन निवासी- दरी फैक्ट्री लोनी परगना व तहसील लोनी जिला गाजियाबाद उ०प्र० - 201102 का निवासी हूँ मैं शपथपूर्वक निम्न प्रकार ब्यान करता हूँ कि --

1. यह कि मेरा उपरोक्त नाम व पता सब सही है ।

2. यह है कि मैं शपथकर्ता भारतीय नागरीक हूँ ।

3 यह है कि नवाब मलिक मैरिज हॉम मे दिनांक 28.05.2024 से आज दिनांक 05.05.2025 तक कोई भी शादी / विवाह ,या किसी भी तरह का कोई आयोजन नही हुआ व उपरोक्त मैरिज हॉम पूर्णतय बंद है।

सत्यापन - शपथपत्र की 1 ता 3 समस्त धाराये मेरे निजी ज्ञान एवं विश्वास में सब सत्य हैं कोई भी तथ्य छिपाया नही गया है ईश्वर मेरी सहायता करे।

स्थान लोनी

दिनांक - 05.05.2025



शपथकर्ता

*W. A. B. Uddin*

(17)  
ATTESTED *Anisul*  
KAMAL CHAND  
NOTARY  
Reg. No. 10853,

[- 5 MAY 2025

61 05/05/2025

5/5/25

NGT-219

सेवा में

श्री प्रीति अघिणारी  
30 प्रो पुरुषण निबंधन  
बोर्ड गाजियाबाद

विषय:- आपका पत्रांक सं 95/NGT-219/2025 दिनांक 22/04/2025  
के संबन्ध में।

महोदय,

निवेदन यह है कि आपके पत्रांक सं 95/NGT-219  
2025 / दिनांक 22/04/2025 के संबन्ध में अफवाह  
करना है कि मैं नवाब मलिक मेरिज हॉम 10 फ्री  
फेब्री मोहल्ला टोली तहसील लौनी गाजियाबाद का  
संचालन दिनांक 28-05-2024 से पूर्णतः बन्द कर  
दिया है जिसके साथ ही शपथ दिनांक 05-07-2025  
का शपथ पत्र अलग है

अतः यह भी अफवाह करना है कि मेरिज हॉम का  
अविलम्ब में संचालन नहीं किया जायेगा। यदि  
भई द्वारा अविलम्ब में यदि मेरिज हॉम का संचालन  
अव्यवस्थित विधि से एवं गंभीर ढाँचा पर किया जायेगा  
दिल्ली संचालन भी सुप्रीम कोर्ट में चलाया जायेगा  
जिससे यह भी हो सकेगा।

NGT (N)

जमानत खास  
पुर्क  
05/05/2025

7011617555

अवधीप  
Wahuddin  
नवाब मलिक

INDIA NON JUDICIAL  
Government of Uttar Pradesh



e-Stamp

₹100

₹100 ₹100 ₹100 ₹100

Certificate No.  
 Certificate Issued Date  
 Account Reference  
 Unique Doc. Reference  
 Purchased by  
 Description of Document/  
 Property Description  
 Consideration Price (Rs.)  
 First Party  
 Second Party  
 Stamp Duty Paid By  
 Stamp Duty Amount(Rs.)

IN-UP24797341051177X  
 05-May-2025 03:45 PM  
 NEWIMPACC (SV) up16057504/ LONI/ UP-GZB  
 SUBIN-UPUP1605750447017840009328X  
 NAVAB MALIK  
 Article 4 Affidavit  
 Not Applicable  
 NAVAB MALIK  
 Not Applicable  
 NAVAB MALIK  
 100  
 (One Hundred only)



सत्यमेव जयते  
5-MAY 2025

₹100



IN-UP24797341051177X



*Airuddin*

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.sholestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

शपथ -पत्र

समक्ष :- समबन्धित अधिकारी महोदय ,

शपथ पत्र और से- नवाब मलिक मैरिज हॉम प्रो० नवाब मलिक पुत्र हाजी हफीजुददीन निवासी- दरी फैक्ट्री लोनी परगना व तहसील लोनी जिला गाजियाबाद उ०प्र० - 201102 का निवासी हूँ मैं शपथपूर्वक निम्न प्रकार ब्यान करता हूँ कि -

1. यह कि मेरा उपरोक्त नाम व पता सब सही है ।
2. यह है कि मैं शपथकर्ता भारतीय नागरीक हूँ ।
- 3 यह है कि नवाब मलिक मैरिज हॉम मे दिनांक 28.05.2024 से आज दिनांक 05.05.2025 तक कोई भी शादी / विवाह ,या किसी भी तरह का कोई आयोजन नहीं हुआ व उपरोक्त मैरिज हॉम पूर्णतय बंद है।

सत्यापन - शपथपत्र की 1 ता 3 समस्त धाराये मेरे निजी ज्ञान एवं विश्वास में सब सत्य हैं कोई भी तथ्य छिपाया नहीं गया है ईश्वर मेरी सहायता करे।

स्थान लोनी

दिनांक - 05.05.2025



शपथकर्ता

*Waqaruddin*

ATTESTED  
KAMAL CHAND  
NOTARY  
Reg No. 10853,

5-5 MAY 2025



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

दिनांक 09/05/2025

संख्या : 201/UPPCB/2025

M/s Nawab Malik Marriage Home  
Proprietor Shree Javed Malik  
Dari Factory Mohalla Toli Tehsil Loni  
Ghaziabad.

विषय : मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित Misc Application in disposed of Cases No. 37/2025 in OA No 789/2024 Islam Vs State Of UP & Ors में पारित आदेश दिनांक 07.04.2025 के सम्बन्ध में।

उपरोक्त विषयक इस कार्यालय के पत्र संख्या 95/एन०जी०टी०-219/2025 दिनांक 22.04.2025 के क्रम में अपने पत्र दिनांक 05.05.2025 का संदर्भ ग्रहण करें, जिसके माध्यम से दरी फैक्ट्री मोहल्ला, टोली तहसील, लोनी जनपद गाजियाबाद में स्थित मैसर्स नबाब मलिक मेरिज होम, में दिनांक 28.05.2024 से कोई शादी/विवाह का आयोजन न किये जाने एवं मेरिज होम को पूर्णतः बन्द कर संचालन न किये जाने के सम्बन्ध में अवगत कराया गया है। पत्र में यह भी उल्लिखित है कि मेरिज होम का भविष्य में संचालन किये जाने की दशा में सम्बन्धित विभागों से आवश्यक अनुमतियां प्राप्त कर ही संचालन किया जायेगा

अतः तत्कम में आपको निर्देशित किया जाता है कि उपरोक्त का अनुपालन किया जाना सुनिश्चित करें। अग्रेतर भविष्य में मेरिज होम का संचालन किये जाने की दशा में सम्बन्धित प्राधिकरणों से आवश्यक अनुमतियां प्राप्त करते हुए पर्यावरणीय नियमों का अनुपालन सुनिश्चित कर ही संचालन किया जाये अन्यथा आपके मेरिज होम के विरुद्ध की गयी किसी भी प्रकार की कार्यवाही का सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।

*Jubil S.*  
(अंकित सिंह)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

*Jubil S.*  
क्षेत्रीय अधिकारी  
OIC  
*Jubil S.*

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108  
मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010

क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- [www.uppccb.com](http://www.uppccb.com), e-mail: [roghaziabad@uppccb.in](mailto:roghaziabad@uppccb.in)



सं. संख्या : 201/.../.../2025

दिनांक 09/05/2025

M/s Nawab Malik Marriage Home  
Proprietor Shree Javed Malik  
Dari Factory Mohalla Toli Tehsil Loni  
Ghaziabad.

विषय : मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित Misc Application in disposed of Cases No. 37/2025 in OA No 789/2024 Islam Vs State Of UP & Ors में पारित आदेश दिनांक 07.04.2025 के सम्बन्ध में।

उपरोक्त विषयक इस कार्यालय के पत्र संख्या 95/एन०जी०टी०-219/2025 दिनांक 22.04.2025 के क्रम में अपने पत्र दिनांक 05.05.2025 का संदर्भ ग्रहण करें, जिसके माध्यम से दरी फैक्ट्री मोहल्ला, टोली तहसील, लोनी जनपद गाजियाबाद में स्थित मैसर्स नबाब मलिक मेरिज होम, में दिनांक 28.05.2024 से कोई शादी/विवाह का आयोजन न किये जाने एवं मेरिज होम को पूर्णतः बन्द कर संचालन न किये जाने के सम्बन्ध में अवगत कराया गया है। पत्र में यह भी उल्लिखित है कि मेरिज होम का भविष्य में संचालन किये जाने की दशा में सम्बन्धित विभागों से आवश्यक अनुमतियां प्राप्त कर ही संचालन किया जायेगा

अतः तत्कम में आपको निर्देशित किया जाता है कि उपरोक्त का अनुपालन किया जाना सुनिश्चित करें। अग्रेतर भविष्य में मेरिज होम का संचालन किये जाने की दशा में सम्बन्धित प्राधिकरणों से आवश्यक अनुमतियां प्राप्त करते हुए पर्यावरणीय नियमों का अनुपालन सुनिश्चित कर ही संचालन किया जाये अन्यथा आपके मेरिज होम के विरुद्ध की गयी किसी भी प्रकार की कार्यवाही का सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।

*(Handwritten Signature)*  
(अंकित सिंह)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

*(Handwritten Signature)*  
क्षेत्रीय अधिकारी  
O/C  
*(Handwritten Signature)*

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010